Title: Introduction of the Bihar Appropriation (Vote on Account) Bill, 2005. (Motion adopted and Bill Passed).

17.47 hrs.

BIHAR APPROPRIATION (VOTE ON ACCOUNT) BILL, 2005*

MR. DEPUTY-SPEAKER: Now, we shall take up Item No.8 - Bihar Appropriation (Vote on Account) Bill.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Bihar for the services of a part of the financial year 2005-2006.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Bihar for the services of a part of the financial year 2005-2006."

The motion was adopted.

SHRIP. CHIDAMBARAM: Sir, I introduce** the Bill.

MR. DEPUTY-SPEAKER: The Minister may now move that the Bill be taken into consideration.

SHRIP. CHIDAMBARAM: Sir, I beg to move:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Bihar for the services of a part of the financial year 2005-2006, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Bihar for the services of a part of the financial year 2005-2006, be taken into consideration."

The motion was adopted[r85].

MR. DEPUTY-SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and theLong Title were added to the Bill.

^{*} Published in the Gazette of India, Extraordinary Part-II, Section-2, Dated 19.3.2005.

^{**} Introduced with the recommendation of the President.

MR. DEPUTY-SPEAKER: The Minister may now move that the Bill be passed. SHRIP. CHIDAMBARAM: Sir, I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The Motion was adopted.
